

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) NO(S)...../2018

DIARY NO(S). 4210/2018

(ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 08-05-2017
IN CRLA NO. 7200/2009 AND CRLA NO. 7199/2009 PASSED BY THE HIGH
COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P.

PETITIONER(S)

VERSUS

JASVEER SINGH & ANR.ETC.

RESPONDENT(S)

(IA NO.25564/2018-CONDONATION OF DELAY IN FILING AND IA
NO.25567/2018-EXEMPTION FROM FILING O.T.)

Date : 05-03-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MRS. JUSTICE R. BANUMATHI

For Petitioner(s)

Mr. Harendra Singh Rana, Adv.
Mr. Rohit Pandey, Adv.
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned counsel for the petitioner and
perused the relevant material.

Delay condoned.

Exemption from filing O.T. is granted.

Issue notice.

[VINOD LAKHINA]

AR-cum-PS

[ASHA SONI]

BRANCH OFFICER